

The High Court of Kerala

Kochi - 682 031
Dated- 28.9.2017

Proceedings

High Court establishment- appointment to the post of Court Officer to the Chief Justice, High Court-orders issued. Filing Scrutiny Officer

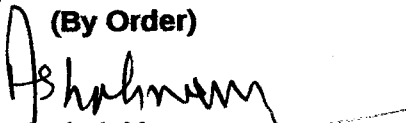
- Read: 1. Rule 17 of the Kerala High Court service Rules, 2007
2. High Court Proceedings No.A5-42148/2016 dated 1.7.2017.
3. High Court Official Memorandum of even number dated 25.7.2017.
4. High Court Official Memorandum of even number dated 8.9.2017.

Order No.A5-59133/2017

Sri.V.P.Radhakrishana Pillai, Assistant Registrar, High Court in the scale of pay of Rs.45800-89000 is appointed by transfer as Court Officer to the Chief Justice, High Court in the same scale of pay vice Smt.N.Sudha, Court Officer to the Chief Justice promoted as Assistant Registrar (H.G) as per the High Court proceedings read (2) above. Sri.V.P.Radhakrishana Pillai will hand over the charge of Assistant Registrar to Smt.Anita Aloysius, Assistant Registrar, High Court and will take charge as Court Officer to the Chief Justice from Sri.Ramesh Dev S., Section Officer(H.G)/Court Officer(H.G), High Court, forthwith.

Sri.V.P.Radhakrishana Pillai, will be eligible for compensatory allowance at the rate of Rs.1000/- per month for attending cause list work.

(By Order)


Ashok Menon
Registrar General

To

- The Officers concerned.
- The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
- The Sub Treasury Officer, Ernakulam.
- The Director and Additional Director of the Kerala Judicial Academy, High Court
- The Joint Registrars, High Court
- The Private Secretary to the Chief Justice, High Court
- The Deputy Registrars concerned, High Court.
- The Assistant Registrars concerned
- The Personal Assistant to the Chief Justice, High Court
- The Confidential Assistants to the Registrars, High Court
- The Confidential Assistant to the Additional Registrar (General Administration), High Court
- The Finance Wing, High Court.
- The G (Accounts- I, II & III) Sections, High Court
- ✓ The I.T. Section, High Court (for publishing in the High Court website)
- The A1, A2, A3, A4 & A6 seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File.